

private members' resolutions after the part-discussed resolution, if any.

Accordingly, if the House agrees, this procedure will be followed with effect from to-day.

I hope all of you agree.

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: Thank you.

12.56 hrs.

ESTIMATES COMMITTEE

SIXTY-SECOND AND FIFTY-FIFTH REPORTS AND MINUTES

SHRI DAMANKAR (Bhivandi): I beg to present the following Reports and Minutes of the Estimates Committee:—

- (1) (i) Sixty-second Report on the Ministry of Finance (Department of Banking)—Extension of Credit facilities to Weaker Sections of Society and for Development of backward areas.
- (ii) Minutes of the sittings of the Committee relating to the above Report.
- (2) Fifty-fifth Report on action taken by Government on the recommendations contained in their Forty-second Report on the Ministry of Tourism and Civil Aviation—Tourism.

PUBLIC ACCOUNTS COMMITTEE 112TH, 118TH, 126TH, 129TH AND 130TH REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Hundred and twelfth Report on action taken by Government on the recommendations contained in their Eighty-second Report on paragraphs

contained in the Audit Report (Defence Services) 1970 and report of the Comptroller and Auditor General of India for the year 1969-70, Central Government (Defence Services).

- (2) Hundred and eighteenth Report on action taken by Government on the recommendations contained in their Eighty-eighth Report on Chapter V of the Report of the Comptroller and Auditor General of India for the year 1970-71, Union Government (Civil)—Revenue Receipts relating to Other Direct Taxes.
- (3) Hundred and twenty-sixth Report on paragraphs relating to Railway Operations and Expenditure included in the Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Railways).
- (4) Hundred and twenty-ninth Report on Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Civil) relating to the Ministry of Education and Social Welfare.
- (5) Hundred and thirtieth Report on Audit Reports on the Accounts of Coffee Board for the years 1965-66 to 1971-72.

COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTY-THIRD REPORT

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the Fifty-third Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Twenty-eighth Report on Indian Airlines.